

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION No. 67**

Dated the 19<sup>th</sup> June, 2020

No. HCM/1/96/BENCH/ Hon'ble the Chief Justice is pleased to constitute Single Bench Vacation courts with the following Hon'ble Judges to take up urgent matters during the ensuing Summer Vacation starting from 22<sup>nd</sup> June, 2020 to 4<sup>th</sup> July, 2020 as shown below:-

**VACATION COURT**

Sl.No.	Date	Hon'ble Judges for Vacation Courts
1.	25 <sup>th</sup> June, 2020	Hon'ble Mr. Justice A. Bimol Singh
2.	2 <sup>nd</sup> July, 2020	Hon'ble Mr. Justice M.V. Muralidaran

Further, it is informed that filing of urgent matter pertaining to Civil and Criminal will be allowed on 24<sup>th</sup> June, 2020 (Wednesday) and 1<sup>st</sup> July, 2020 from 10:30 a.m. to 1:00 p.m. respectively for the above mentioned Vacation Courts.

The High Court will reopen on 6<sup>th</sup> July, 2020.

*By Order etc.*

Sd/-  
**(W. TONEN MEITEI)**  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**  
Imphal, the 19<sup>th</sup> June, 2020

No. HCM/1/96/BENCH / 9708-27

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Admin & Vigilance, High Court of Manipur.
3. The Govt. Advocate, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur. } *For kind information and circulation*
5. The President, AMBA, Manipur. } *to the learned members*
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur.
10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The P.S to Hon'bel Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The P.S to Registrar General, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned File.

*W. Toner meitei 19.6.2020*  
**(W. TONEN MEITEI)**